

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 9

CP (IB) No. 92/Chd/Chd/2022

Under Section 9, IBC 2016

In the matter of:-

K.P. Manosh Global Ingredients Pvt. Ltd..

...Petitioner/Operational Creditor

Vs

Ind Swift Ltd.

...Respondent/Corporate Debtor

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. II), are on official tour on account of colloquium today, the matter is adjourned to 13.12.2023.

Sd/-
Court Officer

November 2, 2023
Mamta